

ORDER

The Division Bench presided over by Hon'ble Mr. Justice B.K. Narayana in addition to its own determination is assigned the fresh cases from Serial nos.1 to 25 to be taken up on 21.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

The Division Bench presided over by Hon'ble Mr. Justice Shashi Kant Gupta in addition to its own determination is assigned the fresh cases from Serial nos.26 to 50 to be taken up on 21.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

Hon'ble Mr. Justice Suneet Kumar in addition to his own determination is assigned the fresh cases from serial no.1 to 50 (**except service writs relating to employees of High Court and District Judiciary**) to be taken up on 21.07.2015 of Court no.4 (Hon'ble Mr. Justice P.K.S.Baghel).

Hon'ble Mr. Justice B.Amit Sthalekar in addition to his own determination is assigned the fresh cases from serial no.51 onwards (**except service writs relating to employees of High Court and District Judiciary**) to be taken up on 21.07.2015 of Court no.4 (Hon'ble Mr. Justice P.K.S.Baghel).

CHIEF JUSTICE

20.07.2015

ORDER

Hon'ble Mr. Justice Shashi Kant in addition to his own determination is assigned the fresh cases from Serial nos.1 to 50 to be taken up on 21.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Pankaj Naqvi in addition to his own determination is assigned the fresh cases from Serial nos.51 to 100 to be taken up on 21.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Suneet Kumar in addition to his own determination is assigned the fresh cases from Serial nos.101 to 150 to be taken up on 21.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Anjani Kumar Mishra in addition to his own determination is assigned the fresh cases from Serial nos.151 to 200 to be taken up on 21.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Mohd. Tahir in addition to his own determination is assigned the fresh cases from Serial nos.201 onwards to be taken up on 21.07.2015 of Court no.53 (Hon'ble Ms. Justice N.A. Moonis).

Hon'ble Mr. Justice Ramesh Sinha in addition to his own determination is assigned the fresh cases from Serial nos.1 to 50 to be taken up on 21.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice Manoj Misra in addition to his own determination is assigned the fresh cases from Serial nos.51 onwards to be taken up on 21.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

CHIEF JUSTICE

20.07.2015

ORDER

The determination to be taken up on 21.07.2015 in Court no.45 will be taken up in Court no.50 except PH/TU Matters.

Hon'ble Mr. Justice Pratyush Kumar will sit singly in Court no.45 on 21.07.2015 and will take up the fresh cases **(except cases under Sections 404, 406, 407, 408, 409, 411, 412, 413, 414, 420 and 498-A of I.P.C.)** to be taken up on 21.07.2015 of Court no.51 (Hon'ble Mr. Justice Arvind Kumar Mishra).

CHIEF JUSTICE

20.07.2015